

**Danger to Shri Mandela in S. African Jail**

2015. SHRI RAM VILAS PASWAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news published in various sections of the Press that the life of Shri Mandela is in danger due to mal-treatment in Jail in South Africa ;

(b) if so, whether any initiative has since been taken by the Government of India in the capacity of chair-person of NAM ; and

(c) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) and (c) India has repeatedly asked for release of Nelson Mandela and other freedom fighters imprisoned by the racist regime of South Africa for their just fight against apartheid and racial discrimination. The 7th Non-Aligned Summit held in New Delhi in March 1983 unanimously called for the unconditional release of Nelson Mandela and all other political prisoners and for grant of Prisoners of War status to all captured freedom fighters. The Coordinating Bureau of the Non-Aligned Movement after hearing the ANC and the PAC on the situation in South Africa in a communique issued on 28.6.83 in New York inter alia appreciated the heroic freedom fighters of the ANC and urged Member States of Non-Aligned Movement and the international community to increase their assistance to the liberation movements of South Africa.

**Computerised Train Reservations**

2016. SHRI RAM VILAS PASWAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal under consideration of the Governments to start computerised train reservations in the country ;

(b) the names of the cities where such reservations will start functioning during the next three years ; and

(c) financial implications thereof ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI) : (a) and (b) Yes. A pilot project on real-time computerised passenger seat reservations has been started for Delhi area and it is expected that this project will be introduced in phases commencing from the middle of 1985. No such scheme has been formulated so far for any other city.

(c) The scheme for Delhi area is estimated to cost about Rs. 8 crores.

**Freeships Remain Unpaid**

2017. SHRI RAM VILAS PASWAN : SHRI ASHFAQ HUSSAIN :

Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government have seen the press reports which appeared in the statesman dated 8 July, 1983 wherein it has been stated that Rs. 9 lakhs freeships remains unpaid from the correspondence course and continuing educations of Delhi University ;

(b) if so, the facts about freeships lying unpaid ;

(c) whether it has also been stated that U.G.C. has not given adequate grant to Delhi Correspondence Course ; and

(d) if so, the reaction of Government thereto and steps taken by Government to meet the situation ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) Yes, Sir.

(b) According to the information furnished by Delhi University, out of the applications received for refund of tuition fees to students who were awarded freeships upto the year 1981-82 only 41 cases of students involving a total payment of Rs. 4,651 are still pending. The freeships for 1982-83 have not been finalised due to the prolonged strike in the University from October, 1982 to January, 1983. The University is making efforts to finalise these freeships.

(c) The press report mentions that the grant given by the University Grants Commission to the School is inadequate.